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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2018	-	For compliance of objections	Rule 6 of I&B	M/s Gupshup Technology India Pvt Ltd Vs M/s Intrepid Online Retails Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Biju T.M 7259 006007	Gupshup Technology Pvt. Ltd (Operational Creditor)	

ORDER

Counsel for Petitioner is present. He has filed memo seeking extension of time for compliance. Time extended till 22.02.2018.


Member (T)


Member (J)